NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

28

C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Virendra R Gandhi & Ors.

V/s.

Vadilal Industries Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. POWER Continuity Adv. Ori. Respondent

2. Raheel Patel Advocate Respondent

3. A. R. Stoth Adv. B. No. 1

Solicity Petition Americally Photographics

4. M. Morrishlan Photographics Respondent

5. PAVAN S. GODZAWALA Advocates Respondent

9 AND SEP SINGHE

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 1. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Respondents.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.